

13.07¹/₂ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Eleventh Report

[Translation]

PROF. RITA VERMA (Dhanbad) : Mr. Deputy Speaker, Sir, I beg to present the Eleventh Report (Hindi and English Versions) of the Committee on Public Undertakings on "Sickness in Public Undertakings."

13.07³/₄ hrs.

COMMITTEE ON PETITIONS

Fourth Report

[English]

SHRI DILEEP SANGHANI (Amreli) : Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Petitions.

13.08 hrs.

CONSTITUTION (EIGHTY-FIRST
AMENDMENT) BILL*[English]*

MR. DEPUTY-SPEAKER : Now, Matters under Rule 377.

...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, when will the Women's Reservation Bill be taken up for discussion? *...(Interruptions)*

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Deputy-Speaker, Sir, we want that the Women's Reservation Bill should be taken up for discussion. *...(Interruptions)*

[Translation]

MR. DEPUTY-SPEAKER : You please speak one by one, I'll give a chance to everybody. Please speak one by one. *...(Interruptions)*

SHRIMATI SUSHMA SWARAJ (South Delhi) : This Government is making a mockery of the House. The report of the committee dated 11th and 12th mentions that this Bill would be introduced on 11th *...(Interruptions)* and thereafter it would be passed.

MR. DEPUTY-SPEAKER : I have said that I shall give a chance to each member. Please speak one by one. *...(Interruptions)*

SHRIMATI SUSHMA SWARAJ : It reflects the intention of the Government. If this Bill is not introduced for consideration, then discussion cannot be held. The Bill was introduced in the last session also. *...(Interruptions)*

13.09 hrs.

(MR. SPEAKER *in the Chair*)

Mr. Speaker, Sir, this Bill is being neglected. How can we see the negligence shown towards this Bill? *...(Interruptions)*

[English]

MR. SPEAKER : Let us listen to Shri Somnath Chatterjee. I will come to you. Please take your seat.

...(Interruptions)

MR. SPEAKER : I will give you a chance. Let us hear Shri Somnath Chatterjee.

SHRI SOMNATH CHATTERJEE : Sir, I am referring to the Women's Reservation Bill about which very strong feelings are here in the House. We feel that the discussion should, at least, start. I am not saying that it has to be steam-rolled or that no time should be allowed. Every hon. Member, subject to your kind permission, should be allowed to participate in the discussion. However, has any view to give on the inclusion of the OBCs or the minorities, there is no question of preempting anybody from saying whatever he or she wants to say here. After the reply of the hon. Minister of Railways, and I am told that another one hour or one-and-a-half hour will be taken for passing the Supplementary Demands for Grants of the Finance Ministry, let the matter be taken up today so that, at least, the discussion will start. *...(Interruptions)* Sir, about the inclusion of the OBCs, they can give amendments. The Parliament is meant for discussing these issues. We want to decide through discussion and deliberation.

Sir, the Government is committed, we are committed and you are also committed. *...(Interruptions)*

MR. SPEAKER : Let him have his say. I will give you a chance.

SHRI SOMNATH CHATTERJEE : Sir, you have also been very kind to express your view that the matter should be taken up for discussion. I cannot say whether it can be passed in this Session or not, but the matter should be discussed. *...(Interruptions)*